

C.P. 3662/271/MB/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **26.02.2019**

NAME OF THE PARTIES: Aditya Prakash Entertainment Pvt. Ltd.

v/s.

Magikwand Media Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 271 OF COMPANIES ACT, 2013

ORDER

43. C.P. 3662/271/MB/2018

At the request of both sides, list this matter on 25.03.2019.

SD/-
V. NALLASENAPATHY
Member (Technical)

SD/-
BHASKARA PANTULA MOHAN
Member (Judicial)